

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:808
ANSWERED ON:28.07.2005
FACILITIES TO ARMY PERSONNEL
Dhanaraju Dr. K.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware that the required facilities in hilly areas particularly in Kashmir and Ladakh are not being provided to Army Personnel where they are made to work in odd circumstances;
- (b) if so, the reasons therefor;
- (c) whether the Government has ever reviewed the facilities required by Army Personnel;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to provide the required facilities to Army Personnel?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) & (b): The Army Personnel working in Kashmir and Ladakh are provided special allowances (High Altitude Allowance, Siachen Allowance, Composite Hill Compensatory Allowance wherever applicable) according to their authorization when posted in high altitude areas. Besides these allowances, all the standard facilities like canteen and medical facilities, postal services, are also provided.
- (c) to (e): Facilities are reviewed on a regular basis and adequate budgetary support is being made available to provide necessary facilities.